

Seventeenth Loksabha

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Title: Regarding hike in prices of petroleum products and medicines.

DR. M. P. ABDUSSAMAD SAMADANI (MALAPPURAM): The fuel price hike is not an issue of normal price hike. It has become the worst example of allegedly looting the people of the country. Never and nowhere, this kind of increase in prices of petrol, diesel, CNG and kerosene on a daily basis has happened. As a result of this, prices of all essential commodities are rising. The new policy adopted by the Government for the so-called systemisation of 800 drugs, is also resulting in rising of their prices. The common people are undergoing the worst kind of financial suffering that has already affected the wellbeing of each and every walk of their life. It is reported in the Media that oil companies lost about 2.25 billion dollars in revenue for keeping fuel prices on hold during the elections in five States. So, it is apprehended that this price hike may be for the purpose of compensating the same. There must be an end to it, and this House should discuss it.

Sir, I request the Government to take urgent action to control the situation and roll back prices.

HON. CHAIRPERSON: The House shall now take up 'Zero Hour'.

Shri Syed Imtiaz Jaleel.